

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3346
ANSWERED ON:21.12.2004
COMPULSORY AUDIT OF POWER
Adhalrao Patil Shri Shivaji

Will the Minister of POWER be pleased to state:

- (a) the number of States which have implemented the policy declaration of Union Government in regard to making power audit compulsory;
- (b) whether the States are moving very slow in regard to compulsory power audit;
- (c) if so, the reasons therefor;
- (d) whether the Government has issued any directions to the State Governments to expedite these power audits; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (e) : Based on the resolution passed during the Conference of Chief Ministers/Power Ministers of States on 3rd March, 2001, it was decided that energy audit at all 11 kV feeders must be effective within six months. States have been advised regularly to ensure energy audit at all levels. Memorandum of Agreements were signed with States over a period of time that they would take up energy accounting/audit at all levels. 20 States have started energy accounting/audit.